

21

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17.	-	For Orders in IA 12/17	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others.
IA 26, 27 & 29/17 in CP 10/16				

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S.VIVEKANANDA
for VCB Associates
9845428653

For Respondent No. 22. S. Vivek

2. PRADEEP NAYAK
KEYSTONE PARTNERS
9880221997

Respondent No. 1. Pradeep Nayak

3. BHAVYA MOHAN
RHEA MATHEW
AZB & Partners
7506201458

Respondents 2-21

Blokh

4. MANIK B.T.
8105874004


Petitioners.

Mani

P.T.O.

Counsels for both sides are present. Office is directed to verify and put up note about the filing of counters in all the I.As pending. IA 12/17 is listed for orders today. IA 12/17 is again re-opened and again it is listed for orders.

List it on 18.08.2017.



MEMBER (J)



MEMBER (T)